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TR.(N) APPLICATION NO.350/87.

DATE : 16/4/1990.

Writ Petition No.819/85 filed in the High Court of Judicature at Bombay, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr.(N) Application No.350/87.

The matter was admitted by the High Court. Reply of the Respondents are not on record. Respondent may file their reply if they so desire on or before.

6th July 1990.

Fix the matter for appearance, directions and reply of the Respondents before the Tribunal on  
6th July 1990.

Issue notices to both the parties accordingly.

*Bevor* 16.4.90,  
( T.S. OBEROI )  
MEMBER(J).

*P.S. Chaudhuri*  
( P.S. CHAUDHURI )  
MEMBER(A).